

trial pockets of the country and its share holdings? Will the Minister reply that it is not being nationalised?

SHRI BIJU PATNAIK: I have nothing more to add to what I have already said.

SHRI BEDABRATA BARUA: The Tata is on record, that the hon. Minister made a proposal, I should consider it a beneficial drill if it comes true, that the empire will be handed over to Tatas if they agree to nationalisation. I would like to know whether it is true?

What prevents the Government to bring in a Bill to nationalise it if they feel that it is being badly managed? What prevents the Government from exercising 38 per cent voting power against 2 per cent or 3 per cent of the Tatas to control the management and oust Tata management right now?

SHRI BIJU PATNAIK: Unfortunately, the hon. Member is mixing issues. The control of management and nationalisation are two different matters.

MR. SPEAKER: Do you think that other aspects will be considered?

SHRI BIJU PATNAIK: I will not like it to be unanswered. He has mentioned *inter alia* three matters. Is it properly managed or not? If it is not properly managed, take it over. The answer is that there is no complaint about the actual production and management of the plant.

The question put is—you have got 45 per cent and they have got 4 per cent, why do you not take over the management? The same question has the same answer.

The other question is whether Tatas will take over the management of all Steel Plants. The answer is 'no'. There is no such offer.

While they were discussing I said, "How long you want to keep it? You

and I cannot live for very long. As you have managed for some years the nationalised Airlines, if you are so fond of steel, why do you not head the Government Board as its Chairman". That is not handing over to Tatas. It is not quite correct as the hon. member put it. If Tatas have projected in that manner, I think he is barking up the wrong tree. That is all I have to say at the moment.

Shifting of Bhagalpur Radio Station

*7. **DR. RAMJI SINGH:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the reasons for delay in shifting the Bhagalpur Radio Station by Government to Bhagalpur city;

(b) whether Government of India have written to Government of Bihar for providing accommodation;

(c) whether any steps have been taken to hire accommodation in the meantime; and

(d) if so, by what time the shifting is expected to take place?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Bhagalpur is at present an auxiliary Centre of A.I.R. with the transmitter at a distance of about 8 k.m. from the city. The question of its shifting to the city does not arise. However, efforts are being made to establish a city office for this Radio Station at Bhagalpur.

(b) A.I.R. Bhagalpur has written to the District Magistrate for providing accommodation for the city office.

(c) Yes, Sir.

(d) As stated earlier, there is no shifting involved. The establishment

of a city office will depend on the availability of accommodation.

डा० राजकी सिंह : भागलपुर में बारह वर्ष पहले आपने आकाशवाणी का केन्द्र स्थापित किया गया था और कहा था कि प्रोग्राम स्टूडियो कहीं दूसरी जगह ले जाएंगे। यह केन्द्र भागलपुर शहर से आठ मील की दूरी पर है। वहीं ट्रांसमिटर है। वहीं स्टूडियो है। शहर की सीमा से दूर कलाकारों को, बच्चों को और औरतों को जाने में कठिनाई होती है, शातायात की अनुविधा भी है और अनुरत्ना भी भावना भी ब्याप्त रहती है क्योंकि सड़कों पर हत्यामों होती रहती हैं। जिस प्रकार से और जगह शहर के बीच में ही प्रोग्राम स्टूडियो की स्थापना की जाती है उसी प्रकार से भागलपुर में भी करने में इतना बिलम्ब क्यों किया जा रहा है? क्या आप कोई समय निर्धारित करेंगे जिस के भीतर इसकी स्थापना हो जाए, एक या दो महीने का समय निर्धारित करेंगे इस के वास्ते ताकि शहर क अन्दर ही प्रोग्राम स्टूडियो की स्थापना हो जाए ?

श्री जाल कुम्भ आकाशवाणी : जैसा मैंने पहले कहा है कि भागलपुर में कुल पचास स्टूडियो नहीं हैं, सहायक केन्द्र है। ट्रांसमिटर तो शहर के दूर ही होता है, बाहर ही होता है। जो विकल्प माननीय सदस्य ने बताया है उसके अन्तर्गत में रहते हुए शहर में भी कार्यालय स्थापित किया जाएगा और इस हेतु प्रयत्न जारी है। मैं माननीय सदस्य को जानकारी देना चाहता हूँ कि छठी योजना में भागलपुर में स्थायी केन्द्र स्थापित करने का भी निर्णय हो चुका है और परजालेंट स्टूडियो भी वहाँ बन जाएगा।

डा० राजकी सिंह : मैं अभी महीने के इसके लिए ब्यवचार देता हूँ। कि बारह वर्ष के बाद उन्होंने अपना सकल्प पूरा किया है।

अध्यक्ष महीश्वर : बारह वर्ष उनको नहीं हुए हैं।

डा० राजकी सिंह : प्रोग्राम स्टूडियो के स्थानान्तरण के लिए क्या मैं उनको एक सुझाव दे सकता हूँ और वह यह है कि आप सीधे बिहार सरकार की इस सम्बन्ध में लिखें और अगर नहीं लिखना चाहते हैं तो अपने विभाग के अधिकारियों को कहें कि कोई प्राइवेट भवन ले लें और इस दिन में इस स्टूडियो को शुरू कर दें ?

श्री जाल कुम्भ आकाशवाणी : इस विषय में सी एम को पत्र लिखा है। वह भी बिहार सरकार का ही प्रतिनिधि है। हम तो चाहते हैं कि जल्दी से जल्दी हमें भवन मिल जाए, ताकि यह केन्द्र शहर में भी हम लोग स्थापित कर सकें।

श्री मुखर्ज : उत्तरी बिहार की बहुत बड़ी संख्या की भी आपकी अज्ञान में रहना चाहिए। आप आपके सहायक आकाशवाणी के केन्द्र दरभंगा और भागलपुर में हैं। क्या आपके पास ऐसी कोई योजना है कि उत्तरी बिहार की समुचित जन संख्या को आकाशवाणी का लाभ पहुंचाने के लिए कटिहार अथवा पूर्णिया अथवा सहरसा में ऐसे सहायक केन्द्र ही सक ?

MR. SPEAKER: It is completely out of the question.

Alleged Malpractices at Petrol Pumps in Delhi

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*9. SHRI G. M. BANATWALLA:

SHRI MUKHTIAR SINGH MALIK:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether complaints have been received by Government of India about the defective meters at the petrol pumps in Delhi and New Delhi particularly in Lawrence Road Area;

(b) if so, whether it is also a fact that adulterated Mobil Oil is being supplied to the consumers by these Petrol pumps; and

(c) whether Government propose to conduct raids on all such petrol pumps to stop these malpractices?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). A statement giving the requisite information is laid on the Table of the Sabha.

Statement

(a) A representation from Democratic Vigilance Committee, New Delhi, was received, stating that a number of petrol pumps in Delhi have got defective meters and that the proprietors of petrol pumps are generally selling mixed products. According to the information received from the oil companies, they have not come across